

F. No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2025

ORDER NO. 12 of 2025

Hon'ble President is pleased to partially modify the roster order no. 161 of 2024 for **CESTAT, Allahabad** from **23.01.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.01.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Chamber Work
to 24.01.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Techncial)	
From 27.01.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
to 28.02.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Techncial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar